GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2379 ANSWERED ON:05.02.2014 GROWTH OF CITIES Choudhry Smt. Shruti

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether there is any policy to bring in uniformity in the development of towns and cities;
- (b) if so, the details thereof along with the funds provided for the same during 11th and 12th Plan Period, State-wise;
- (c) if not, the reasons therefore;
- (d) whether a need has been felt to put a cap in the growth of cities; and
- (e) if so, the details thereof and the steps taken/being taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

- (a) to (c): The Planned development of towns and cities comes under the purview of the State Governments. The Master Plan of cities and towns are prepared by the State Town and Country Planning Departments, Urban Development Authorities and Urban Local Bodies with an objective of providing infrastructure facilities to the projected population for a period of 21-31 years. However, Government of India supports states in their efforts through various schemes. The total Outlay for Urban Development during the 11th Five Year Plan period was Rs. 36,135 Crore and 12th Five Year Plan period was Rs. 65,800 Crore.
- (d) to (e): No, Madam. There is no cap in the growth of cities. At the same time, given the high density of population in the Indian cities, the 12th Plan also emphasises on development of new cities along identified growth corridors.